NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

27. C.P. (IB)/821(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: State Bank Of India
Vs
Neeta Kathuria

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Kunal Kanungo, Ld. Counsel for the Financial Creditor present. Mr. Priyank Daga, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Financial Creditor seeks to place on record the Financial Statement for the year 2015 to 2016 onwards 2018-19 by way of affidavit. Let the same be done within two weeks.
3. Post this matter on **10.05.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/Dubey/